

<b>PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 31.01.2026</b>		
<b>Sl. No.</b>	<b>Category of cases (Family Court matters)</b>	<b>Pendency (As on 31.01.2026)</b>
1	MAT App	16
2	FA	1
3	FAO	0
4	Criminal Revision Petition	27
<b>Total</b>		<b>44</b>
<b>Pendency of Family Court related matters in all the Family Courts of Tripura as on 31.01.2026</b>		
<b>Sl. No</b>	<b>Name of the Family Courts</b>	<b>Pendency as on 31.01.2026</b>
1	Family Court, Agartala	968
2	Additional Family Court, Agartala	863
3	Family Court, Udaipur	364
4	Family Court, Kailashahar	626
5	Family Court, Ambassa	48
6	Family Court, Khowai	113
7	Family Court, Sonamura	131
8	Family Court, Dharmanagar	294
9	Family Court, Belonia	307
<b>Total</b>		<b>3714</b>
<b>Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 31.01.2026</b>		
<b>Sl. No</b>	<b>Name of the District</b>	<b>Pendency as on 31.01.2026</b>
1	West Tripura District	1
2	Gomati District	85
3	South Tripura District	74
4	Unakoti District	1
5	North Tripura District	104
6	Sepahijala District	207
7	Khowai District	0
8	Dhalai District	162
<b>Total</b>		<b>634</b>
<b>Total pendency of Family Court related matters in the District Judiciary of Tripura as on 31.01.2026</b>		
1	<i>Family Courts</i>	3714
2	<i>District Courts other than the Family Courts</i>	634
<b>Grand Total</b>		<b>4348</b>